

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.3268
TO BE ANSWERED ON 1ST JANUARY, 2019

FISHING INSIDE SANCTUARIES

3268. SHRI NAGENDRA KUMAR PRADHAN

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken steps to allow the poor fishermen to fish inside sanctuaries of the country;
- (b) if so, the details thereof;
- (c) if not, whether any steps will be taken in this regard in future; and
- (d) if so, the details thereof?;

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a) to (d): The Ministry of Environment, Forest and Climate Change regulates the activities inside the Sanctuaries including fishing under Wild Life (Protection) Act, 1972. Since the matter of allowing fishing inside sanctuaries is outside the purview of the Ministry of Agriculture and Farmers' Welfare, no such steps have been envisaged.
